CENTRAL ADMINISTRATIVE TRIBUNAL JAMMU BENCH, JAMMU

Hearing through video conferencing

T.A. No. 62/5150/2020



This the **22nd** day of **February**, 2021

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J) HON'BLE MR. ANAND MATHUR, MEMBER (A)

Hilal Ahmad Bhat, Aged 35 yrs. S/o Gh. Mohi-ud-din-Bhat R/o Arwah Tehsil Beerwah District Budgam Kmr. and three others.
Applicant
(Advocate:- Mr. Ajit Verma-Not Present)
<u>Versus</u>
State of J&K through Commr/Secretary to Govt. Forest Department Civil Sectt. Jammu/Srinagar and other.
(Advocate: Mr. Rajesh Thappa, ld. DAG)
ORDER [ORAL]

(Delivered by Hon'ble Mr. Anand Mathur, Member-A)

Despite sending the link to the learned counsel for the applicants for joining the video conference, he has not joined the conference today. Mr. Rajesh Thappa, learned DAG appear for the respondents.

2. On the last previous dates also i.e. 20.11.2020 and 18.02.2021, nobody had joined the video conference on behalf of the applicants and the

case was listed today i.e. 22.02.2021 for appearance of applicants. It seems that the applicants have lost interest in pursuing the matter. Accordingly, the O.A. is dismissed due to non appearance of the applicants.



(ANAND MATHUR) MEMBER (A) (RAKESH SAGAR JAIN) MEMBER (J)

/M.M/